[Shri Venkataramana Rao Mopidevi]

Infrastructure Development Fund (FIDF) loan as total grant to the three sanctioned fishing harbours in Andhra Pradesh. After the bifurcation of United Andhra Pradesh, the residuary State of Andhra Pradesh is having deficit budget. Consequent to the COVID-19 crisis the financial condition of Andhra Pradesh has further worsened. As the State of Andhra Pradesh ranks second in the country in marine products export, the revenue generated from these exports is considerable. The estimate cost for these three Central Government sanctioned fishing harbours is 379 crore rupee for Nizampatnam Phase-II, 286 crore rupees for Machilipatnam Phase-II and 350 crore rupees for Uppada in East Godavari district. Central Government has allotted 150 crore rupees towards each project. Keeping in mind the financial condition of the State of Andhra Pradesh, the Central Government should consider allotting this amount as grant but not as loan." Thank you, Sir.

SHRI VISHAMBHAR PRASAD NISHAD (Uttar Pradesh): Sir, I associate with the matter raised by the hon. Member.

MR. CHAIRMAN: Good. He says that instead of giving loan under the Fisheries and Aquaculture Infrastructure Development Fund, it should be given as a grant.

Disadvantages being faced by children belonging to economically backward families due to online classes in schools

SHRI AHMED PATEL (Gujarat): Sir, I thank you for giving me time. सभापति जी, कोरोना महामारी की वजह से पिछले छह महीने से स्कूल्स बंद हैं, इसीलिए कई निजी और सार्वजनिक स्कूलों में इस समय online classes चल रही हैं। इसके साथ-साथ ज्यादातर मामलों में फीस वसूलने के लिए और इसको justify करने के लिए ये कक्षाएं चलाई जा रही हैं, लेकिन सवाल यह है कि कुछ students ऐसे हैं, जो आर्थिक तौर पर बहुत ही गरीब हैं, कमजोर हैं और पिछड़े हुए हैं, जिसकी वजह से उनके पास न तो PC है, न laptop है, न ही smartphone है। इन कमियों की वजह से उन्हें जिस तरह से online classes में हिस्सा लेना चाहिए, वे उस तरह से हिस्सा नहीं ले पा रहे हैं। इसकी वजह से उनके माँ-बाप पर और स्वयं उन पर मानसिक और वित्तीय बोझ बढ़ रहा है। ऐसे हालात में, खास तौर पर जब डिजिटल इंडिया को अमीर और गरीब के बीच डिजिटल विभाजन का कारण नहीं बनने देना चाहिए, ऐसा हो रहा है।

महोदय, मेरा दूसरा प्वाइंट यह है कि कुछ राज्यों में छात्रों ने online कक्षाओं के तनाव के कारण आत्महत्याएं भी कर ली हैं।

महोदय, 75वें नेशनल सर्वे के दौरान यह पता चला है कि केवल 24 प्रतिशत घरों में इंटरनेट का उपयोग हो रहा है और इनमें से केवल 9 परसेंट छात्र ही इंटरनेट का उपयोग कर रहे

हैं। 2014 में सरकार ने यह वादा किया था.... Sir, I will take only one minute. सरकार ने यह वादा किया था कि करीबन 2.5 लाख ग्राम पंचायतों को ब्रॉडबैंड से जोड़ने का कार्य किया जाएगा। उन्होंने ऐसा कहा था, लेकिन अन्य योजनाओं की तरह यह भी बातूनी ही साबित हुआ है। अभी तक केवल 23 हजार ग्राम पंचायतों को ब्रॉडबैंड से जोड़ा गया है। मेरा सरकार से यह अनुरोध है कि एक टास्क फोर्स का गठन हो, जो इस बात का अध्ययन करे कि online classes छात्रों और उनके परिवारों पर कैसे तनाव डाल रही हैं?

MR. CHAIRMAN: Thank you, Ahmed bhai.

श्री अहमद पटेल: केंद्र सरकार को राज्य सरकारों से परामर्श करने के बाद राष्ट्रीय दिशा-निर्देशों को तय करना चाहिए, जिनमें online classes चलाने के नियम और तरीके तय हों।

MR. CHAIRMAN: Thank you.

श्री अहमद पटेल: शैक्षिक पाठ्यक्रम में बदलाव की जगह केंद्र सरकार को गरीब छात्रों को online classes से जोड़ने के लिए सहायता प्रदान करनी चाहिए और उसके लिए वित्तीय व्यवस्था पर काम करना चाहिए।

सभापति जी, आपने मुझे यहाँ बोलने का अवसर दिया है, इसके लिए आपका बहुत-बहुत धन्यवाद।

श्री राजीव सातव (महाराष्ट्र): महोदय, मैं स्वयं को इस विषय के साथ संबद्ध करता हूं।

श्रीमती अर्पिता घोष (पश्चिमी बंगाल): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूं।

डा. फौजिया खान (महाराष्ट्र): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करती हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

श्री राजमणि पटेल (मध्य प्रदेश): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

प्रो. मनोज कुमार झा (बिहार): महोदय, मैं भी स्वयं को इस विषय के साथ संबद्ध करता हूं।

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I also associate myself with the mention made by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the mention made by the hon. Member.

SHRI TIRUCHI SIVA (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the mention made by the hon. Member.

SHRI K.K. RAGESH (Kerala): Sir, I also associate myself with the mention made by the hon. Member.

Need for age relaxation for upper caste students falling under ten per cent Economically Weaker Section (EWS) quota

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, thank you so much for giving me a chance to speak on this issue.

I rise to speak about an urgent matter. It is about age relaxation to Economically Weaker Sections. In January, 2019, the Central Government had taken a decision by getting a legislation passed in both the Houses of Parliament to give ten per cent reservation to Economically Weaker Sections of unreserved category both in educational opportunities and employment opportunities.

In India, Sir, as you would know, there are many children who are in unreserved classes who come from economically weaker background. Either they delay their education or they have to take a break in their education because of lack of financial support. However, the newly implemented quota does not offer any relaxation in age limit or in the number of attempts for a candidate for Central Government jobs. I would like to bring this to your notice that many State Governments have implemented this age relaxation. But the Central Government jobs still do not have that. In fact, even in